

has notified defence products list for the purpose of issuing Industrial License for manufacturing in the private sector which includes items like electronic warfare, radar etc. apart from other licensable items designed or modified for military purpose.

Innovating financial model for attracting overseas funds

1350. SHRI D. KUPENDRA REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a number of Ministries have sought for innovative financial models to attract overseas funds; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA) : (a) No, Sir

(b) Does not arise in view of (a) above .

Outflow of foreign exchange vis-a-vis FDI inflow

1351. SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the outflow of foreign exchange has been more than the FDI inflow due to the high rates of royalty, dividend and salary by the Multi-National Companies (MNCs); and

(b) if so, the details of the FDI inflow and outflow of foreign exchange on account of royalty, dividends, salary etc. by the major MNCs during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA) : (a) No, Sir.

(b) Balance of payments statistics on FDI inflow and outflow of foreign exchange on account of royalty, dividends and salary by companies in India (including FDI entities) during the last three years and 2014-15 (April-September) are provided in the following Table:

Gross FDI (Inflow) and Royalty, Dividend and Salaries from Companies in India
(Outflow)
(US\$ Million)

	2011-12	2012-13	2013-14	2014-15 (Apr.-Sep.)
Gross FDI Inflow	46,552	34,298	36,047	20,829
Outflow/(Payments)				
Royalty	3,207	4,159	3,980	2,314
Dividend	4,541	3,268	3,728	2,441
Compensation of employees	1,991	2,159	2,797	1,427

Source: RBI

Funds given by NABARD for construction of (AWCs)

1352. SHRI TAPAN KUMAR SEN: Will the Minister of FINANCE be pleased to state:

(a) whether the National Bank for Agriculture and Rural Development (NABARD) has granted funds for the buildings of Anganwadi Centres (AWCs) during each of the last three years and the current year;

(b) if so, the details thereof, State/UT-wise; and

(c) the details of expenditure reported by the State Governments during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA) : (a) and (b) The National Bank for Agriculture and Rural Development (NABARD) has reported that it has granted funds for the buildings of Anganwadi Centres (AWCs). The State-wise details regarding loans sanctioned and disbursed by NABARD under Rural Infrastructure Development Fund (RIDF) for Anganwadi Centres during the last three years and the current year (upto 27.2.2015); are given in the Statement (*See* below).

(c) The details of expenditure by State Governments during the said period is not maintained by NABARD. However, NABARD sanctions loans to the extent of 85% of project cost for Anganwadi Centres and the amount is reimbursed on the basis of the expenditure incurred by the respective State Governments.